

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6431
ANSWERED ON:05.05.2010
INCOME LIMIT OF CREAMY LAYER OF OBCS
Baal Thiru Thalikkottai Rajuthevar;Shantha J.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to increase the income limit of creamy layer of OBCs due to recent implementation of the Sixth Central Pay Commission Report;
- (b) if so, the details thereof;
- (c) the time by which a final decision in this regard is likely to be taken; and
- (d) if not, the reasons therefor?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

- (a) to (c): There is no proposal under consideration of the Government to revise the income limit of creamy layer of OBCs.
- (d): The income limit of creamy layer of OBCs was last revised from Rs.2.5 lakh to Rs.4.5.lakh in October, 2008. Further revision is not due at present.